

Court-II
In the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)

Appeal No. 271 of 2013

Dated : 27th May, 2016

Present: HON'BLE MR. JUSTICE SURENDRA KUMAR, JUDICIAL MEMBER
HON'BLE MR. T MUNIKRISHNAIAH, TECHNICAL MEMBER

In the Matter of:

Tata Power Delhi Distribution Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ..Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur, Mr. Rahul Kinra,
Mr. Vishal Anand and Mr. Anurag
Bansal and Mr. Deepak Jain for
TPDDL

Counsel for the Respondent(s) : Mr Shashank Pandit for Mr. Pradeep
Misra, R.1

ORDER

In this appeal, being No.271 of 2013, Mr. Amit Kapur, learned counsel for the appellant has been heard in rejoinder submissions.

Thus the arguments are complete. **Judgment Reserved.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/kt